## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3039 ANSWERED ON:24.04.2012 PLAYING OF NATIONAL ANTHEM Bishnoi Shri Kuldeep

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that certain multiplex in the country especially in Haryana are violating the provisions of the Preventions of Insult to National Honour Act, 1971 by playing the National Anthem before the movie starts;
- (b) if so, the number of such incidents reported during the last three years, Statewise; and
- (c) the steps taken by the Government to prevent such incidents in future?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No, Madam. There is also no provision in the Prevention of Insults to National Honour Act, 1971 about playing of National Anthem before the start or end of movies.
- (b) & (c): Do not arise.